

(d) if no action has been taken so far, the reasons therefor and the action proposed to be taken ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (d). Yes. Sir. Income Tax Department have conducted several searches in the cases of business establishments in Bihar during the years 1984, 1985 and 1986 (upto March) and seized a large number of incriminating account books and documents apart from, prima-facie, unaccounted assests of considerable value.

Necessary action under various provisions of Direct Taxes Act has been initiated against all the persons searched.

Development of Tourist Resorts in Bihar in Seventh Plan Period

8692. SHRI RAMASHRAY PRASAD SINGH : Will the Minister of PARLIAMENTARY AFFAIRS AND TOURISM be pleased to state :

(a) whether Government are considering to develop the Tourist Resorts during the Sevedth Five Year Plan period;

(b) if so, the allocation made for the purpose;

(c) whether it is a fact that tourist resorts in Bihar would be developed in the Seventh Plan period;

(d) if so, the names of the places where these tourists resorts are proposed to be developed in Bihar and the allocation of fund for the purpose;

(e) whether Government purpose to construct a Yatri Niwas in Gaya during the same period; and

(f) if so, the number of persons likely to be accommodated in that Yatri Niwas and the allocation of fund for the purpose ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND TOURISM (SHRI H. K. L. BHAGAT) : (a) and (b).

The creation of tourist infrastructure facilities and the development of Tourist resorts are a continuing process and proposals/schemes taken up by the Department is on the basis of tourism potentiality of the centre, inter-se-priority and availability of funds.

(c) and (d). So far the Department has recieved the following proposals seeking central assistance during 7th Five Year Plan :

	Rs. in lakhs
1. Way-side amenities at Hisua-Biheha	10.65
2. Tourist Bhavan at Sasaram	25.38
3. Yatri Niwas at Patna	32.45
4. Construction of cafeteria at Manersharif	3.43

Among the above, the Department has sanctioned proposal for construction of cafeteria at Manersharif for an amount of Rs. 3.43 lakhs, out of which Rs. 3.00 lakhs has already been released.

(e) and (f). No formal proposal for a Yatri Niwas at Gaya has been received by Department of Tourism. The policy of the Department is to consider one Yatri Niwas in each State in the first instance. Presently, the State Government has submitted a proposal for a 60-beded Yatri Niwas at Patna. Detailed estimates and blueprints are awaited by Department of Tourism.

Import of Horses

8693. SHRI SRIBALLAV PANIGRAHI : Will the Minister of COMMERCE be pleased to state :

(a) tne number of licences issued for the import of through-bred horses and the names of parties to whom issued during the last three years, year-wise;

(b) the value of import of these horses annually during the last three years; and

(c) the reasons for continuing the policy of import of these horses ?